NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.35/ BB/2017	(4)	Admission	Rule-6 of IB	Ador Welding Ltd., Vs Hajee A.P. Bava & Company Construction Pvt. Ltd.

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE	
S. SAMARTHA	Operational	2 award	
	Operational Creditor		
9886843788	Petitioner		

Counsel for petitioner is present. Registry has raised some more objections. Subject to compliance of the objections raised by the Registry, the Tribunals feels a notice to be issued to the respondent at the first instance before admission. Counsel for petitioner also agrees to issuance of notice on the respondent at the first instance.

Issue notice to the respondents. Registry to prepare the notice and the counsel for petitioner to collect the notice from the Registry and serve on the respondent.

List it on 01.09.2017.

MEMBER (J)

MEMBER (T)